

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 15<sup>th</sup> January, 2018

**NO.LJ (B) 4/2018/3** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Non- MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrates</b>	<b>To be placed with District/Sub-Division</b>
1.	Shri K.Thabah, SDO, PHe, Shella	<b>Within Sohra Civil Sub-Division</b>	<b>Sub-Divisional Officer, Sohra Civil Sub-Division</b>
2.	Shri A.Syiemlieh, AEE, PWD No. I, Shella	- do -	- do -
3.	Shri T.Kharrubon, EE, PHE Division, Sohra	- do -	- do -
4.	Shri J.C.Paul, Sub-Registrar Co-operative Society, Sohra	- do -	- do -
5.	Smti A.Pathaw, Librarian, District Library, Sohra	- do -	- do -
6.	Shri L.Sohlang, Range Officer, Soil & Water Conservation, Sohra	- do -	- do -
7.	Shri B.Sawkmie, Vice Principal, I.T.I, Sohra	- do -	- do -
8.	Shri K.Tariang, SDO, PHE, Sohra	- do -	- do -
9.	Smti H.Papang, Fishery Officer, Sohra	- do -	- do -

etc

10.	Shri S.Nongrum, AEE, PWD Rds No. II, Sohra	- do -	- do -
11.	Shri K.Khongsdam, BADO, Sohra	- do -	- do -
12.	Shri T.Puwein, Range Forest Officer, Sohra Forestry, Sohra	- do -	- do -
13.	Smti I.Sohtun, Sub-Divisional School Education Officer, Sohra	- do -	- do -
14.	Smti B.Hek, CDPO, Sohra	- do -	- do -
15.	Shri K.B.Makdoh, EE. PWD (Roads), Sohra	- do -	- do -
16.	Shri B.K.Mawthoh, SDO AH & Vety, Sohra	- do -	- do -
17.	Smti S.C.Kharpuri, SDAO, Sohra	- do -	- do -
18.	Smti E.Kharchandi, CDPO, Laitkroh	- do -	- do -

  
( **E.M. Donn** )

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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**MEMO.NO. LJ (B)4 /2018/3-A,**

**Dated Shillong, the 15<sup>th</sup> January, 2018**

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Sub-Divisional Officer (EL), Sohra Civil Sub-Division. With reference to No. SSD/EL.33/2017/5, dt 08.01.2018 and to request you to circulate to all Officers concerned.
4. Personnel & A.R (A) Department.
5. Election Department.
6. NIC, Shillong for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

**By order etc...,**

  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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